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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 219/73(4)/NCLT/AHM/2017**

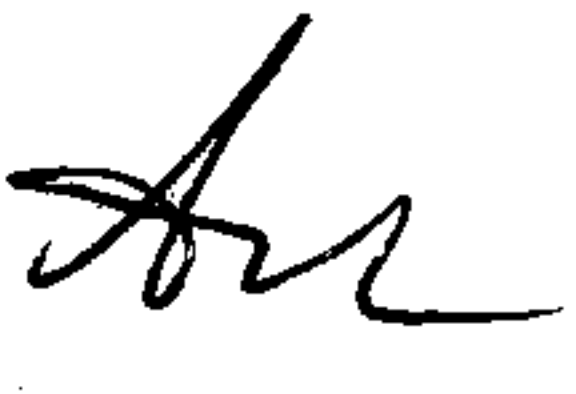
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: Prateek Goyal HUF.  
V/s.  
STL Exports Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

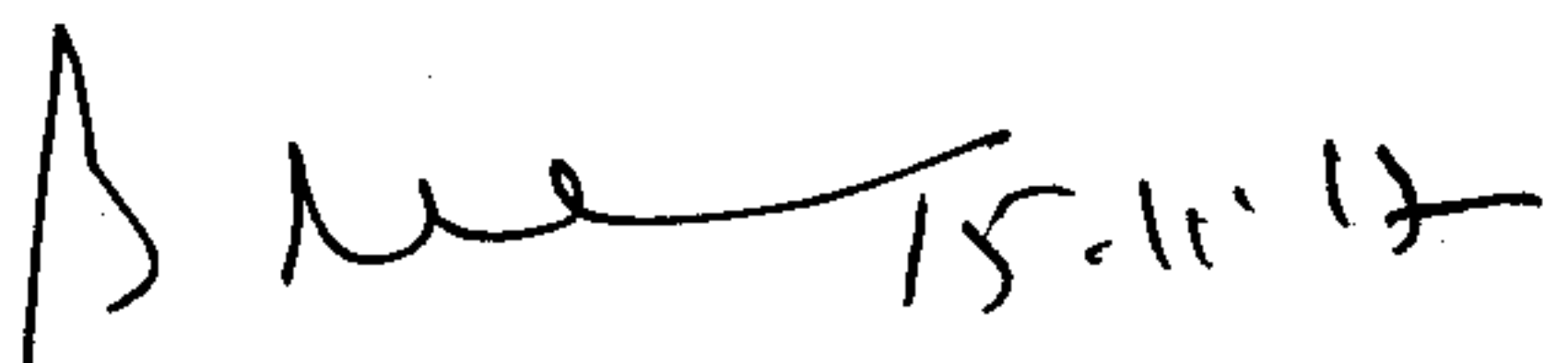
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ADITYA MEWARA	ADVOCATE	PETITIONER COMPANY	
2.				

**ORDER**

Learned Advocate Mr. Aditya Mewara present for Petitioner. None present for Respondent.

Petitioner is directed to issue notice of date of hearing on Respondent along with copy of this order and shall file proof of service.

List the matter on 18.12.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 15th day of November, 2017.